

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P. No. 1336 of 2009

Shiv Kumar Bajpayee

... **Petitioner**

-Versus-

1. The State of Jharkhand
2. Ram Dutt Singh

... **Opposite Parties**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Shivam Sahay, Advocate

For the Opposite Party-State : Ms. Ruby Pandey, A.P.P.

04/05.04.2021. Heard Mr. Shivam Sahay, learned counsel for the petitioner and Ms. Ruby Pandey, learned A.P.P. appearing for the opposite party-State.

This criminal miscellaneous petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Shivam Sahay, learned A.C. to Mr. A.K. Das submits that this matter may be taken up after two weeks as Mr. Das is not able to argue this matter as he is in quarantine.

Post this matter after two weeks.

(Sanjay Kumar Dwivedi, J.)

Ajay/